POST OFFER ADVERTISEMENT

RAJLAXMI INDUSTRIES LIMITED

Registered Office: G 30, M.I.D.C Industrial Area, Tarapur, Boisar (w), Thane, Maharashtra- 401506
Corporate Office : 421, Tantia Jogani Industrial Premises, J.R. Boricha Marg, Opp. Kasturba Hospital, Lower Parel (E), Mumbai - 400 011
Tel No: 022–23052411, Fax No: 022–23052410, E-Mail: info@rajlaxmiindustriesltd.com,
Website: www.rajlaxmiindustriesltd.com

This Post Offer Advertisement is being issued by Choice Capital Advisors Private Limited ('**Manager to the Offer**') on behalf of Caren Trading Private Limited ('**Acquirer**'),in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011"), in respect of the Open Offer ('**Offer**') made by the Acquirer to acquire 2,60,000 Equity Shares, representing 26% of the Paid up Equity Share Capital of Rajlaxmi Industries Limited ('**Target Company**').The Detailed Public Statement ('**DPS**') with respect to the aforementioned offer and Corrigendum to the DPS ('**Corrigendum 1 & 2**') appeared in The Business Standard (English-All Edition), Business Standard (Hindi-All Edition) and ApalaMahanagar (Marathi- Mumbai Edition) on August 30, 2012,September 01, 2012 and November 5, 2012 respectively.

1. Name of the Target Company : Rajlaxmi Industries Limited
2. Name of the Acquirer : Caren Trading Private Limited
3. Name of the Manager to the Offer : Choice Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5. Offer Details:
   a. Date of Opening of the Tendering Period : Monday, November 19, 2012
   b. Date of Closure of the Tendering Period : Monday, December 03, 2012
6. Date of Payment of Consideration : Thursday, December 13, 2012
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹30/- per equity share	₹30/- per equity share
7.2	Aggregate number of shares tendered	2,60,000	26,500
7.3	Aggregate number of shares accepted	2,60,000	26,500
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹78,00,000	₹7,95,000
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	NIL	NIL
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	 4,80,000 48%	 4,80,000 48%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 2,60,000 26%	 26,500 2.65%
7.8	Shares acquired after Detailed Public Statement • Number • Price of the shares acquired • % of the shares acquired	 NIL NIL NIL	 NIL NIL NIL
7.9	Post offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	 7,40,000 74.00%	 5,06,500 50.65%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	 Pre-Offer: 2,74,150 27.42% Post-Offer: 2,60,000 26.00%	 Pre-Offer: 2,74,150 27.42% Post Offer: 4,93,500 49.35%

8. The Acquirer along with its directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com and at the Registered Office of the Target Company.
10. Capitalised terms used but not defined in this Advertisement shall have the meanings assigned to such terms in the Public Announcement, DPS, and Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer

Choice
Nurturing Financial Excellence

CHOICE CAPITAL ADVISORS PRIVATE LIMITED
Shree Shakambhari Corporate Park, Plot No 156-158,
Chakravarti Ashok Society, J.B. Nagar, Andheri (East), Mumbai - 400099.
Contact Person: Mrs. Sujata Chattopadhyay
Tel No: 022 6707 9999, Fax No: 022 6707 9959
Email : sujata@choiceindia.com
SEBI Reg No. INM000011872

Place : Mumbai
Date : December 14, 2012